

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 157/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: HCL Services Limited  
 V/s.  
 Universal Commodity Exchange Ltd.

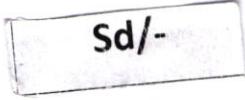
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
7	Adv. Kuntika Cherkar 1/b. Link Legal India Law Service	Adv. for Operational creditors	

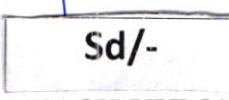
ORDER

TCP No. 157/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 23.01.2018.

 Sd/-

V. NALLASENAPATHY  
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
 Member (Judicial)